

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 690 OF 2016 IN
DFR NO. 3541 OF 2016**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**ANSAL API Appellant(s)
Vs
Uttar Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.1

ORDER

**IA NO. 690 OF 2016
(Appl. for condonation of delay)**

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 18.01.2017. Dasti, in addition, is permitted.

List the matter on **18.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt